

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:477

ANSWERED ON:27.07.2006

AGREEMENT WITH FOREIGN COMPANY TO CHECK ADULTERATION

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has signed an agreement with a multinational company to check adulteration in petroleum products;
- (b) if so, the details in this regard;
- (c) whether the Government proposes to provide training to check adulteration to the employees of the oil companies;
- (d) if so, the details thereof; and
- (e) the extent to which this will help to check adulteration?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) and (b) : No, Sir. Government has not signed any agreement with any multinational company for checking of adulteration in petroleum products. With a view to checking adulteration in auto fuels, Government has asked public sector Oil Marketing Companies (OMCs) to take following measures:-

- (i) Inspection, certification and auditing of retail outlets (ROs) by reputed external agencies;
- (ii) Introduction of marker system in adulterants;
- (iii) Monitoring of movement of Tank Trucks (TTs) transporting Motor Spirit (MS), High Speed Diesel (HSD) and Kerosene through Global Positioning System (GPS);
- (iv) Drawal/testing of samples by independent agencies;
- (v) Automation of retail outlets. OMCs may engage appropriate companies/agencies to implement the aforesaid measures.

(c) to (e) : The employees of OMCs who are required to carry out inspection/testing to check adulteration are trained and equipped on the procedure to be followed for checking adulteration. As and when new procedures/systems are introduced, the concerned employees of OMCs would be trained on the use of new procedures/systems.

The new measures are expected check adulteration of auto fuels.